

Central Administrative Tribunal, Principal Bench

Original Application No.896 of 1996

New Delhi, this the 16th day of December, 1999

Hon'ble Mr.Justice V.Rajagopala Reddy, Vice Chairman(J)
Hon'ble Mr.R.K.Ahooja, Member (Admnv)

Shri Jagdish Ramchandani, S/o Shri
Virumal, working as Chief Parcel Clerk,
Northern Railway, Railway Station, New
Delhi, R/o House No. 2/46, Old Rajinder
Nagar, New Delhi-110060

- Applicant

(By Advocate - Shri S.K.Sawhney)

Versus

1. Union of India through General Manager,
Northern Railway, Baroda House, New
Delhi.

2. Divisional Railway Manager, Northern
Railway, Chelmsford Road, New Delhi.

3. Senior Divisional Personnel Officer,
Northern Railway, D.R.M. Office,
Chelmsford Road, New Delhi.

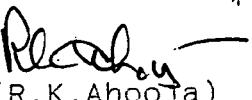
- Respondents

(By Advocate Shri R.L.Dhawan)

O R D E R (Oral)

By Reddy.J -

The learned counsel for the applicant seeks to withdraw the OA. The OA is, therefore, dismissed as withdrawn. No costs.


(R.K.Ahooja)
Member (Admnv)


(V.Rajagopala Reddy)
Vice Chairman (J)

rkv